Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.147/2017 CP-923/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M.

Name of the Company Under Section			Khiroria Builders & Contractors Pvt.Ltd. & Ors. Amalgamation 391(2), 394		
(CA	511485	HI ALAOWAZ	IETITIONES	Jagar 12/12

ORDER

Ld. Pr. CA for the petitioner has filed affidavit of compliance of the order dated 16/05/2017. The affidavit may be taken on record.

Heard the arguments of the Ld. Pr. CA for the petitioner. Reserved for Order.

>A (Vijai Pratap Singh)
Member (J)